

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 2063

TO BE ANSWERED ON THURSDAY, THE 28th JULY, 2016

Free Legal Services

2063. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI DHANANJAY MAHADIK:
SHRI T. RADHAKRISHNAN:
SHRIMATI SUPRIYA SULE:
SHRI SATAV RAJEEV:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of eligible persons applied for and provided with the free legal services by various legal services institutions under Section 12 of The Legal Services Authorities Act, 1987 in the country during each of the last three years and the current year, State/UT-wise;
- (b) the total number of various legal services institutions under the said Act presently functioning in the country, State/ UT-wise;
- (c) the measures taken/being taken by the Government to ensure accountability and transparency by the legal aid professionals/advocates engaged therein;
- (d) whether any of such legal services institutions are functional in all the law colleges in the country and if so, the details thereof; and
- (e) the details of funds allocated/released by the Government for the purpose during the said period, State/UT-wise?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

- (a) A total number of 49,79,707 eligible persons were provided free legal services by various legal services institutions during the last three calendar years and the current year 2016 (upto March, 2016). A statement showing State/UT-wise and year-wise number of beneficiaries who were provided free legal services is at Annexure-A.
- (b) A statement showing State/UT-wise total number of Legal Services Institutions presently functioning in the country under the Legal Services Authorities Act, 1987 is at Annexure-B.

(c) All eligible persons are provided free legal services through the competent panel advocates. While preparing the panel of lawyers, the competence, integrity, suitability and experience of such lawyers are taken into account by the Legal Services Institutions. If the panel lawyers engaged is not performing satisfactorily or has acted contrary to the object and spirit of the Legal Services Authorities Act, 1987 and the National Legal Services Authority (Free and Competent Legal Services) Regulation, 2010, the Legal Services Institutions take appropriate steps including withdrawal of the case from such lawyer and his removal from the panel. The Monitoring Committee constituted under the Regulations, 2010 also monitors the Court based legal services rendered and progress of the case in legal aid matters. The Monitoring Committee is required to send periodic reports to the Chairman of the District Legal Services Authority.

(d) The National Legal Services Authority (Legal Aid Clinics) Regulations, 2011 provide for setting up legal aid clinics in the law colleges, law universities and other institutions as a part of the clinical legal education. As on 31.01.2016, 1575 such clinics have been set up in schools/ colleges/ universities in the country.

(e) A statement showing the details of financial assistance provided to State Legal Services Authorities during the last three calendar years and the current year 2016 for implementing various legal aid activities including providing free legal services to eligible persons is at Annexure-C.

Statement referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 2063 for 28.07.2016 regarding Free Legal Services.

State/UT-wise and year-wise number of eligible persons provided Free Legal Services during the last three calendar years and the current year 2016 (Based on the information made available by State Legal Services Authorities (SLSAs)).

S.No	Name of the State Authority	2013	2014	2015	2016 (upto March, 2016)
1	Andhra Pradesh	4,536	4,123	3,674	883
2	Arunachal Pradesh	23	57	155	92
3	Assam	21,911	2,313	1,156	220
4	Bihar	1,911	694	2,517	2,086
5	Chhattisgarh	62,548	49,230	43,410	11,098
6	Goa	812	1,034	1,060	307
7	Gujarat	8,050	10,173	12,004	3,296
8	Haryana	7,191	8,954	9,380	2,390
9	Himachal Pradesh	1,359	1,551	1,655	395
10	Jammu & Kashmir	1,120	4,927	2,288	453
11	Jharkhand	1,576	3,445	4,748	1,119
12	Karnataka	4,044	3,128	3,247	893
13	Kerala	8,802	11,754	14,933	2,587
14	Madhya Pradesh	45,645	23,606	49,305	8,990
15	Maharashtra	7,30,307	2,90,010	7,075	1,944
16	Manipur	16	67	81	31
17	Meghalaya	561	1,064	2,156	748
18	Mizoram	2,782	6,331	4,101	1,169
19	Nagaland	1,579	2,523	4,091	262
20	Odisha	4,422	3,960	3,321	802
21	Punjab	11,397	14,203	11,653	3,457
22	Rajasthan	5,860	6,748	7,247	1,997
23	Sikkim	685	848	1,016	283
24	Tamil Nadu	15,08,166	15,94,777	59,692	15,614
25	Telangana *		1,508	2,012	387
26	Tripura	1,475	2,154	2,179	610
27	Uttar Pradesh	2,541	1,736	1,283	7,781
28	Uttarakhand	598	730	1,098	228
29	West Bengal	5,706	7,310	14,398	4,958
30	A & N Islands	97	45	67	-
31	U.T. Chandigarh	721	963	1,223	321
32	Dadra and Nagar Haveli	2	961	1,168	7
33	Daman and Diu	245	200	-	16
34	Delhi	31,681	43,869	32,175	7,360
35	Lakshadweep	-	-	-	-
36	Puduchery	4,665	2,196	728	401
		24,83,034	21,07,192	3,06,296	83,185

Note: * Telangana came into being in June 2014.

Statement referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 2063 for 28.07.2016 regarding Free Legal Services.											
State/UT-wise number of Legal Services Institutions functioning in the country under the Legal Services Authorities Act, 1987.											
S.No.	Name of the SLSAs	Total number of Legal Services Institutions functioning					Total number of Legal Services Institutions not functioning				
		SLSAs	HCLSC	DLSAs	TLSCs	Total	SLSAs	HCLSC	DLSAs	TLSCs	Total
1	Andhra Pradesh	1	1	13	138	153	0	0	0	0	0
2	Arunachal Pradesh	1	1	17	14	33	0	0	0	0	0
3	Assam	1	1	22	3	27	0	0	0	0	0
4	Bihar	1	1	37	15	54	0	0	0	0	0
5	Chhattisgarh	1	1	21	66	89	0	0	0	0	0
6	Goa	1	1	2	11	15	0	0	0	0	0
7	Gujarat	1	1	25	210	237	0	0	0	0	0
8	Haryana	1	1	21	31	54	0	0	0	0	0
9	Himachal Pradesh	1	1	11	39	52	0	0	0	0	0
10	Jammu & Kashmir	1	1	22	67	91	0	0	0	0	0
11	Jharkhand	1	1	24	3	29	0	0	0	0	0
12	Karnataka	1	3	30	148	182	0	0	0	0	0
13	Kerala	1	1	14	62	78	0	0	0	0	0
14	Madhya Pradesh	1	3	50	149	203	0	0	0	0	0
15	Maharashtra	1	3	33	301	338	0	0	0	0	0
16	Manipur	1	1	9	0	11	0	0	0	0	0
17	Meghalaya	1	0	10	0	11	0	0	0	0	0
18	Mizoram	1	1	8	0	10	0	0	0	0	0
19	Nagaland	1	1	11	0	13	0	0	0	0	0
20	Orissa	1	1	30	74	106	0	0	0	9	9
21	Punjab	1	1	22	40	64	0	0	0	0	0
22	Rajasthan	1	2	35	182	220	0	0	0	0	0
23	Sikkim	1	1	4	6	12	0	0	0	0	0
24	Tamil Nadu	1	2	29	151	183	0	0	0	0	0
25	Telangana	1	1	11	78	91	0	0	0	3	3
26	Tripura	1	1	3	12	17	0	0	0	0	0
27	Uttar Pradesh	1	1	71	310	383	0	0	0	0	0
28	Uttarakhand	1	1	13	31	46	0	0	0	0	0
29	West Bengal	1	1	19	42	63	0	0	0	0	0
30	A&N Islands	1	1	1	4	7	0	0	0	0	0
31	U.T. of Chandigarh	1	1	1	0	3	0	0	0	0	0
32	Dadra & Nagar Haveli	1	0	1	0	2	0	0	0	0	0
33	Daman & Diu	1	0	1	0	2	0	0	0	0	0
34	Delhi	1	1	11	0	13	0	0	0	0	0
35	Lakshadweep	1	0	0	2	3	0	0	0	0	0
36	U.T. of Puducherry	1	0	1	3	5	0	0	0	0	0
37	SCLSC	1				1	0				0
	Total	36	40	633	2192	2901	0	0	0	12	12

Note: SLSA means State Legal Services Authority
HCLSC means High Court Legal Services Committee
DLSAs means District Legal Services Authorities
TLSCs means Taluk Legal Services Committees
SCLSC means Supreme Court Legal Services Committee

Annexure-C
(Amount in lakh Rupees)

Statement referred to in reply to Part (e) of the Lok Sabha Unstarred Question No. 2063 for 28.07.2016 regarding Free Legal Services.					
Details of financial assistance provided to State Legal Services Authorities during the last three calendar years and the current year 2016 for legal aid programmes/schemes.					
S. No	Name of the State Authority	Amount of Funds Allocated	Amount of Funds Allocated	Amount of Funds Allocated	Amount of Funds Allocated
		2013-14	2014-15	2015-16	2016-17 (upto July, 2016)
1	Andhra Pradesh	300	215	300	300
2	Arunachal Pradesh	122	97	83.89	0
3	Assam	122	97	200	0
4	Bihar	300	215	50	0
5	Chhattisgarh	222	163	200	100
6	Goa	147	113	50	0
7	Gujrat	257	187	250	0
8	Haryana	277	855.68	50	632.96
9	Himachal Pradesh	172	130	800	400
10	J & K	172	130	200	100
11	Jharkhand	142	110	200	0
12	Karnataka	247	180	250	150
13	Kerala	272	347	150	500
14	Madhya Pradesh	182	137	100	0
15	Maharashtra	172	130	200	700
16	Manipur	172	130	50	0
17	Meghalaya	122	97	50	0
18	Mizoram	147	113	75	150
19	Nagaland	172	130	100	250
20	Orissa	222	163	200	300
21	Punjab	172	130	300	300
22	Rajasthan	182	137	200	300
23	Sikkim	122	97	75	0
24	Tamil Nadu	182	137	240	300
25	Telangana	0	215	150	0
26	Tripura	122	97	100	100
27	Uttar Pradesh	152	115	100	0
28	Uttarakhand	147	113	100	200
29	West Bengal	147	113	250	0
30	And. & Nico. Islands	30	35	50	0
31	U.T. Chandigarh	122	97	50	100
32	D & Nagar Haveli	30	35	50	0
33	Daman & Diu	30	35	50	0
34	Delhi	172	130	331	675
35	Lakshadweep	30	35	50	0
36	U.T.Puducherry	97	80	50	0
	Total	5678	5340.68	5704.89	5557.96

Note: * Telangana came into being in June, 2014.